

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 6413
TO BE ANSWERED ON 02.04.2026

PM VISHWAKARMA SCHEME

6413. SHRI ARUN GOVIL:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the total number of artisans provided with the first instalment of collateral-free loan under the PM Vishwakarma Scheme as of February 2026, State-wise;
- (b) whether any increase has been recorded in the average monthly income of registered artisans after undergoing training under the said scheme and if so, the details thereof; and
- (c) whether the Government has conducted any assessment regarding the specific impact of the said scheme in areas with traditional artisans and sports goods manufacturing cluster like Meerut and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a) to (c): PM Vishwakarma Scheme was launched on 17.09.2023, to provide end-to-end holistic support to artisans and craftspeople of 18 traditional trades who work with their hands and tools. The State/U.T.-wise total number of artisans provided with the first instalment of collateral-free loan under the Scheme as of February, 2026 is at **Annexure-I**.

The Scheme covers 18 trades, namely: Carpenter, Boat Maker, Armourer, Metal Artisan, Tool Kit Maker, Locksmith, Goldsmith, Potter, Sculptor/Stone Worker, Cobbler/Footwear Artisan, Mason, Basket/Mat/Broom Maker, Toy Maker (Traditional), Barber, Garland Maker, Washerman, Tailor and Fishing Net Maker.

Successfully registered artisans, after three levels of verification, become eligible to avail benefits under the PM Vishwakarma Scheme, including skill upgradation, credit support, modern toolkits, digital incentives and marketing assistance. Skill upgradation enhances their capabilities by introducing modern tools, best practices, innovative designs and entrepreneurial and marketing knowledge. Beneficiaries are also onboarded onto the Udyam Assist Platform, enabling access to benefits under various Government schemes, including priority sector lending, thereby facilitating business expansion, modernization and formalization into entrepreneurship, contributing to nation building.

The concurrent evaluation study of the PM Vishwakarma Scheme has been initiated and is currently being conducted by IIM, Mumbai.

Annexure-I referred to in reply to part (a) to (c) of the Lok Sabha unstarred question no. 6413 for answer on 02.04.2026

State/U.T.wise number of artisans provided with the first instalment of collateral-free loan under the PM Vishwakarma scheme as of February 2026.

State/U.T.	Loan Applications Sanctioned
ANDHRA PRADESH	55,715
ARUNACHAL PRADESH	262
ASSAM	15,673
BIHAR	24,455
CHHATTISGARH	11,440
GOA	1,166
GUJARAT	48,872
HARYANA	7,665
HIMACHAL PRADESH	2,095
JHARKHAND	6,849
KARNATAKA	1,28,432
KERALA	5,553
MADHYA PRADESH	55,660
MAHARASHTRA	62,593
MANIPUR	2,194
MEGHALAYA	73
MIZORAM	101
NAGALAND	401
ODISHA	18,976
PUNJAB	1,879
RAJASTHAN	62,296
SIKKIM	325
TELANGANA	28,836
TRIPURA	4,446
UTTAR PRADESH	16,269
UTTARAKHAND	1,485
ANDAMAN AND NICOBAR ISLANDS	140
CHANDIGARH	77
DELHI	216
JAMMU AND KASHMIR	14,531
LADAKH	607
LAKSHADWEEP	19
PUDUCHERRY	159
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	166

**Government of Tamil Nadu and West Bengal have not yet constituted State Monitoring Committees under PM Vishwakarma*